CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH



CP 230/2003 in OA 629/2003

New Delhi, this the 18th day of August, 2003

Hon'ble Sh. V.K.Majotra, Member (A) Hon'ble Sh. Kuldip Singh, Member (J)

Jagdish Parkash
 S/o Late Mangli Ram
 B-51/2D, Kali Bari Marg DIZ
 New Delhi.

...petitioner

(By Advocate Sh. Deepak Verma)

VERSUS

- Sh. B.K.Mishra Chairman, Staff Selection Commission CGO Complex, Block - 12 Lodi Road, New Delhi.

(By Advocate Sh. R.P.Aggarwal)

ORDER (ORAL)

Shri V.K.Majotra,

Ld. counsel of the petitioner states that respondents have passed the orders in compliance of the directions of this Court and as such he is not pressing the present CP.

2. CP is disposed of as not pressed.

(Kuldip Singh)
Member (J)

(V.K.Majotra)
Member (A)

/vks/